

which these remaining 9 districts have prepared as also the work that they are doing. In so far as the bureaucratic problems which the small industrialists encounter in the course of the activities, Sir, the D.I.Cs are, in our opinion, making an attempt to see that the bureaucratic obstructions are minimised.

Jawans Killed in Kohima by underground Nagas ...

I

*867. SHRI P. M. SAYEED:

SHRI JANARDHANA

POOJARY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that 7 jawans were killed in Kohima by the underground Nagas on the 27th March 1979;

(b) if so, the details of the incident;

(c) whether many security men were also injured; and

(d) if so, whether any arrests of underground Nagas were made?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL BANDAL):

(a) to (d). A statement is laid on the Table of the House.

Statement

At 06.40 hours on 27th March, 1979, an administrative patrol party of the 8th Assam Rifles consisting of 21 persons (10 unarmed and 11 armed) proceeding from Wangti in Mon District towards the "tri-junction" post at Changlangshu in Tuesnsang District to bring before defence stores, was fired upon by some miscreants half way between Wagti and the "tri-junction" posts of Assam Rifles. The Assam Rifles party returned fire. The engagement lasted for about 20 minutes and when re-inforcements were

rushed from both the posts, the miscreants withdraw, 7 persons were killed and 4 injured, all of the Assam Rifles patrol party. The miscreants are reported to have taken away one LMG, three rifles and some ammunition from the dead personnel. A strong contingent from the "tri-junction post and additional strength from Wangti moved into these areas for search etc. No arrests have been made so far.

SHRI P. M. SAYEED: From the statement, it appears that out of 21 persons on our side, 7 were killed and 4 were injured. The miscreants are reported to have taken away the arms from the dead. There were 21 persons (10 unarmed and 11 armed). Now, 11 persons have been traced, that is, 7 killed and 4 injured. But what had happened to the remaining 10 persons? This position is not clear from the statement. This incident took place on 27th March. So far no one has been arrested in this connection. The Government is callous in not considering this incident seriously. This has happened in such a sensitive area. They did not say what happened to those remaining 10 persons.

SHRI DHANIK LAL MANDAL:

Of course, the Assam Rifle Patrol Party was ambushed; and there were engagements between the miscreants and the Assam Rifles Party for 20 minutes in which 7 persons, of course, died and 4 were injured. And some of the weapons were taken away by the miscreants.

MR. SPEAKER: What happened to the remaining?

(Interruptions)

SHRI DHANIK LAL MANDAL: Whatever name you may give, you can give, you may say: insurgent underground Nagas.

MR. SPEAKER: Mr. Reddy, you are not answering it. The only question is what happened to the other ten?

SHRI DHANIK LAL MANDAL: They are safe. After that incident, searches were made and some arms were recovered. Some persons were also interrogated, but we have no definite information. But we suspect that these are underground Nagas who are camping in Burma, the other side of the international border.

SHRI P. M. SAYEED: He said that some persons were interrogated. No arrest has been made so far. Am I to understand that?

MR. SPEAKER: He has mentioned that.

SHRI DHANIK LAL MANDAL: I have said that.

MR. SPEAKER: In the statement supplied; it is there.

SHRI P. M. SYEED: It is not that all Nagas were bad. Naga students also say, when they come out from Nagaland, that all Indians were not bad and that there were good Indians also. It is a question of handling them. I come from the area where bureaucrats are given full hand.

MR. SPEAKER: It is a policy which you are discussing.

SHRI P. M. SAYEED: I am asking a question. Human rights are denied to them. It is a fact. I know it from my own experience of Lashadweep.

MR. SPEAKER: But that is not the question here.

SHRI P. M. SAYEED: Bureaucrats are handling them as if they are slaves. I know it for certain. This incident took place a month back. So far nobody has been arrested. I would like to suggest to the hon. Minister and also the Government to appoint a commission to go into this mishandling incident, to hold a judicial enquiry into this incident.

THE MINISTER OF HOME AFFAIRS (SHRI H. M. PATEL): May I inform my hon. friends who have, no doubt, been in active war-

fare about it. My hon. friend says that he has experience. I do not know what experience he has of Lakshadweep.

(Interruptions)

SHRI P. M. SAYEED: We have experience of your bureaucracy.

SHRI H. M. PATEL: Please listen to me. This particular incident took place on the border of Nagaland and Burma. There are already certain insurgents, certain people of China returned insurgents whose headquarters are in Burma, who come across the Border and continue still to create trouble. That is why, these Assam Rifles have been posted there. (Interruptions)

MR. SPEAKER: What is all this. Mr. Kanwar Lal Gupta? You are all standing like this. Is it appropriate?

SHRI H. M. PATEL: The meaning of ambush is that people take advantage of a certain geographical situation; and they were able to take this party by surprise. Therefore, they were able to kill a large number of people. You do not stand still. You move around. When you say what happened to the remaining 10, it is not a question of counting; they must be in different positions. It is not possible to recreate the scene, but certainly they were also returning the fire. Therefore, all one can say is that this was an incident which took place there. (Interruptions).

It is open to you to form any opinion you like but this is not a matter which calls for any kind of judicial enquiry or any other enquiry. This is a straight forward matter which took place where in an ambush a number of our people got killed. It may be a matter for the military code of enquiry. They see whether necessary precaution was taken or not and so on. This is already being done and report will soon be forthcoming.

SHRI P. M. SAYEED: Are you prepared to accept the military code of enquiry?

SHRI H. M. PATEL: It is not a question of being prepared. But this invariably takes place whenever any such incident happens.

(Interruptions)

MR. SPEAKER: What is all this? In between you put a number of questions.

SHRI P. M. SAYEED: No, it is an incomplete question.

MR. SPEAKER: What is incomplete?

(Interruptions)

No, no. You have put the question.

SHRI P. M. SAYEED: He is deliberately suppressing the information.

MR. SPEAKER: He is not deliberately suppressing it.

SHRI JANARDHANA POOJARY: It is a sensitive area.

MR. SPEAKER: I request the Members to read the question paper first and then stand for questions.

SHRI JANARDHANA POOJARY: If you kindly read the question:

“(a) whether it is a fact that 7 jawans were killed in Kohima by the underground Nagas on the 27th March, 1979”

‘underground Nagas’ that is the question. The answer does not disclose that they were killed by the underground Nagas. Were those people killed by Chinese? Were those people killed by Pakistanis. The incident had taken place on 27-3-1979.

MR. SPEAKER: Pakistan is on this side of Kohima.

SHRI JANARDHANA POOJARY: That is why I am submitting that incident took place on 27-3-1979. Today is 25th April. My submission is whether the answer is satisfactory?

People are not satisfied. Questions were raised both in the Rajya Sabha and the Lok Sabha but answers were not satisfactory. Here there is a border dispute between Assam and Nagaland. Now, is it not the duty of the Central Government to probe into the matter whether it is a consequence of any dispute between these two States and whether it is because of the act of the underground Nagas? Is it not the duty of the Central Government to look into this. Is the time not sufficient? Are we not justified in saying that it is irresponsible way of answering?

MR. SPEAKER: What is all this—repeating the same thing? Repeating, repeating, repeating, does it make a question? ‘Is it’ has come half a dozen times. Already twenty minutes are gone on one question.

SHRI JANARDHANA POOJARY: My question would be has hon. Minister taken any steps to probe into the matter and whether the Government has come to know who has done this atrocity or committed horrific incident on the people of this area?

SHRI H. M. PATEL: Hon Member brought in the question of border dispute between Assam and Nagaland. He perhaps, has not carefully looked at the map. He would have seen that this incident did not take place on the border between Assam and Nagaland. It was on a border-between Nagaland and Burma. We do know that certain dissatisfied and discontented Nagas have moved into Burma and having made their headquarters there, they come to Nagaland and create certain disturbances. There has been another incident, also where they have caused certain amount of damage—thieving. But in this case they actually seem to have been successful through ambush to kill a number of people of Assam Rifles.

श्री श्री प्रकाश त्यागी: मंत्री महोदय ने बताया है कि नागा बर्मा बॉर्डर पर असम

राइफल के जवानों पर हमला उन लोगों ने किया जो बर्मा के अन्दर कैम्प लगाये हुये थे और चीन से ट्रेनिंग ले कर आये थे। जो लुक छिप कर चीन से ट्रेड हो कर आते हैं उनका संख्या एक दो नहीं ढाई ढाई और तान तान सौ होती है और वे लोग बर्मी टैरिटरी में कैम्प बना कर रह रहे हैं तो क्या सरकार ने चूकि बर्मा हमारा मित्र देश है उसके साथ मिल कर इन अंडर ग्राउन्ड नागाओं के खिलाफ कोई कार्यवाही करने का बात कभी सोची है और हाँ, तो कब और क्या कार्यवाही उसने इसके बारे में की है ?

SHRI H. M. PATEL: The answer is yes. We do ask Burma Government to look into it. Unfortunately, the Burma Government writ more or less does not run in that area although it is formally a territory of Burma.

SHRI V. M. SUDHEERAN: It is reported that the Naga insurgents are supplied arms by China. May I know from the hon. Minister whether it is a fact? If so, what steps Government has taken in this regard?

SHRI H. M. PATEL: Our information is that these dissatisfied Nagas do go into certain areas and are receiving training in China. May be they may be given some armaments. Beyond that we do not have any information. In fact, it was mentioned also in the recent visit of our External Affairs Minister that they should not provide such facility. Beyond that, be pleased to state:

Rehabilitation of Bangla Dash Refugees in Andaman and Nicobar Islands

*868. **SHRI JOYTIRMOY BOSU:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many refugee families from erstwhile East Bengal (now Bangladesh) have settled in Andaman and Nicobar Islands to date;

(b) details of facilities including cultivable land, homestead land, financial assistance etc., given to those families;

(c) whether the settled refugee families are faced with a number of problems; and

(d) if so, what are the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI H. M. PATEL):

(a) to (d). A statement is laid on the Table of the House.

Statement

3,666 refugee families from erstwhile East Bengal (now Bangladesh) have been settled in the Andaman and Nicobar Islands of which 2,861 families were settled under the Colonisation Scheme of the Home Ministry and 805 families were settled under the Special Area Development Programme of the Rehabilitation Department. Earlier, around 1950, some similar families were settled through the agency of the Government of West Bengal. The details are not readily available and will be placed on the Table of the House in due course.

2. Details of facilities given to the families under the above two schemes are as follows:—

(A) Colonisation Scheme was implemented in the Andaman group of Islands and the pattern of assistance was as follows:—

(i) 5 acres of paddy land 5 acres of uncleared hilly land to each family;

(ii) Free passage to the family from Calcutta to Port Blair for the initial journey;

(iii) Cash dole for 12 months @ Rs. 15/- per adult and Rs. 10/- per child subject to a maximum of Rs. 70/- per family per month;

(iv) Loan upto Rs. 1,730/- for the following purposes: